NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/9 & 10 /CAA/2018

NAME OF THE TRANSFEROR

: PRIME PROPERTY HOLDINGS LTD

NAME OF THE TRANSFERRE

: TVS ELECTRONICS LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1) TK Bhaskan
Vikaram Zain Counsel for
Petitioner

Bhuetha Vasudeum

2) K.MANIVANNAN JHT AR FOR OL

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and prayed for time to file report. Report of RD is awaited. Meanwhile, the petitioner is directed to make paper publication in the same newspaper as was done previously. Time is enlarged at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sel -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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